

(6)

OD - 178/07

6-11-2007

Hon. Mr. P.K. Chatterji, A.M.

None for the applicant. Shri P. Mathur
Counsel for the respondents is present.

This MP ^{has} ~~has~~ ^{been} filed for restoration.
The OP was dismissed for non-prosecution
on 31.8.07. The order dated 31.8.07
was passed by the Tribunal after
observing the lack of interest
of the applicant for presenting the
matter. Even today, he does
not bother to attend the Court.

The restoration application is,
therefore, dismissed for non-prosecution.

Meeth
A.M.

10